

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 276 of 2020

IN THE MATTER OF:

Sanjay Lamba

...Appellant

Versus

Union Bank of India & Anr.

...Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Sowmya Saikumar, Mr. Upinder Singh and Mr. Ankush Chattopadhyay, Advocates.

**For Respondents: Mr. Vivek Kohli, Sr. Advocate with Ms. Malvika Jain, and Ms. Somyashree, Advocates for R-1.
Mr. Sandeep Bhuraria and Mr. Aman Anand, Advocates for R-2.
Mr. Pawan Trivedi, RP**

O R D E R
(Through Virtual Mode)

02.03.2021: Heard Mr. Arun Kathpalia, Sr. Advocate representing the Appellant. Hearing concluded. Heard Mr. Vivek Kohli, Sr. Advocate representing Respondent No. 1 in part. Hearing remained inconclusive.

Let the matter be posted 'for further hearing' on **3rd March, 2021 at 12:00 Noon.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc